

**IN THE INCOME TAX APPELLATE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD**

**BEFORE SHRI ANADEE NATH MISSHRA, ACCOUNTANT MEMBER
AND
SHRI SUBHASH MALGURIA, JUDICIAL MEMBER**

I.T.A. No.25 & 40/Alld/2023
Assessment year:2008-09 & 13-14

Shri Kailash Jaiswal M.G. College Road, Purdilpur, Gorakhpur. PAN:ABNPJ6934C (Appellant)	Vs.	A.C.I.T (CC) Allahabad (Respondent)
--	-----	---

Appellant by	Shri Praveen Godbole, C.A.
Respondent by	Shri Amlendu Nath Mishra, CIT (D.R.)

ORDER

PER ANADEE NATH MISSHRA, A.M.

(A) These appeals vide I.T.A. No.25 & 40/Alld/2023 have been filed by the assessee for assessment years 2008-09 and 2013-14 against impugned appellate orders dated 03/01/2023 (DIN & Order No.ITBA/APL/S/250/2022-23/1048411657(1) and dated 10/03/2023 (DIN & Order No.ITBA/APL/S/250/2022-23/1050597618(1) of Commissioner of Income Tax (Appeals) ["CIT(A)" for short].

(B) During the course of hearing of these appeals, the learned A.R. for the assessee submitted that these appeals are not being pressed. Learned D.R. for Revenue expressed no objection. Accordingly, both the appeals are dismissed, being not pressed by the appellant assessee.

(C) In the result, both the appeals are dismissed as not pressed.

(Order pronounced in the open court on 30/07/2025)

Sd/.
(SUBHASH MALGURIA)
Judicial Member

Sd/.
(ANADEE NATH MISSHRA)
Accountant Member

Dated:30/07/2025
*Singh

Copy of the order forwarded to :

1. The Appellant
2. The Respondent.
3. Concerned CIT
4. D.R., I.T.A.T., Allahabad